Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Cumm	ary of claims	Summory	claims admitted	Amount	Amount of	Amount of	Details	Remarks, if any
No.	Category of Creditor		eceived	Summary	Ciainis aumitteu	of	claims not	claims under	in	Kemaiks, ii any
		No. of clai ms	Amount	No. of claims	Amount of claims admitted	continge ntclaims	admitted	verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	86,58,66,075	0	0	0	86,58,66,075	86,58,66,075	7	The Claim Form Submitted was incorrect and Certain clarifications regarding the claim amount have been sought form the Department
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	40,76,85,040	1	23,55,15,494.39	0	17,21,69,545.61	17,21,69,545.61	8	Certain Clarifications have been asked.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	2	1273551115	1	235515494.39	0	1038035620.61	1038035620.61		

Annexure-1

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rec	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
					admitted		security	guarantee	party?	CoC		off		on	
							interest								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure-2

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Details	s of claim adm	itted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 3

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	ed		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rec	eived								any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl	Name of	Identification	Details	of claim		Detai	ls of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
						admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of operational creditors (Employees)

(Amount in₹)

	Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adn	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
	No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
		representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
		if any	yee		receipt	claimed	claim	claim of related share in CoC, if				may be set-			
							admitted	claim	party?	applicable		off			
N	Π L	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

Annexure – 7
Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of operational creditors (Government dues)

(Amount in₹)

SI No		ils of Cla	imant		of claim ived]	Details of cla	im admitted			Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	Depart	Gover			Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	•	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1		Govt.		23.02.202	86,58,66,	0	Default	-	-	No	-	-	-	86,58,66,0	86,58,66,075	The Claim
	Departm			3	075		Assessment							75		Form
	ent of	of Delhi					Notices									Submitted
	Trade															was incorrect
	and															and Certain
	Taxes															clarifications
																regarding the
																claim amount
																have been
																sought form
																the
																Department

Annexure – 8
Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP: 10.02.2023 (Order Received on 14.02.2023); List of creditors as on: 09.03.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details of	of claim			Details of	of claim			Amou	Amoun	Amount of	Amount of	Remarks, if
No.	of	No.	recei	ived			admi	itted			nt of	t of	claim not	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of	contin	any	admitted	verification	
			receipt	claimed	of claim	of claim	covered	covered	related	voting	gent	mutual			
			_		admitted		by	by	party?	share in	claim	dues,			
							security	guarant		CoC		that			
							interes	ee				maybe			
							t					set-off			
1	Sun	39559824-000-	28.03.2023	40,76,85,040	23,55,15,4	Provision		0	No	100	0	0	17,21,69,545.61	17,21,69,545.61	Certain
	Infinity	07-21-2			94.39	of goods/									Clarifications
	Devices	(Registration				Services									have been
		Certificate													asked.
		Number)													

Annexure – 9

Name of the corporate debtor: M/s Sunstrike Telecom Pvt Ltd; Date of commencement of CIRP:; List of creditors as on: 09.03.2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Name of creditor	Identification No.		of claim eived		Ι	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	claim claim covered by covered by related				continge nt claim	dues, that may be set- off	admitted	under verificati on	·
			0	0		0	0		0	0	0	0	
			0	0		0	0		0	0	0	0	
			0	0		0	0		0	0	0	0	
			0	0		0	0		0	0	0	0	
			0	0		0	0		0	0	0	0	
			0	0		0	0		0	0	0	0	